

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **19.07.2024** (FRIDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 249/2024 For Stay IA No. 666/2024 For Condone Delay IA No. 667/2024 Additional docs. IA No. 668/2024 To dispense with IA No. 669/2024	M.R. Amalnathan Vs Vistra ITCL (India) Ltd. Acting As Debenture Trustee for BPEA India Credit Investments Trust II & Anr.	Ms. Priyadarshini Natarajan	
2.	Comp App (AT) (CH) (Ins) No. 250/2024 For Directions IA No. 674/2024 For Exemption IA No. 673/2024 Delay in refiling IA No. 675/2024	Imperial Coastal Infra rep by Mr. K Subba Raju, Managing Partner Vs Liquidator, IVRCL Ltd (Under Liquidation) & 3 Ors.	Mr. CVK Reddy	
3.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	
4.	Comp App (AT) (CH) (Ins) No. 230/2024 For Condone Delay IA No. 614/2024	C.Muthu Vs CA Mahalingam Suresh Kumar, Liquidator of M/s. EasunReyrolle Ltd.  <b>WITH</b>	Mr.A Yogaraj	
5.	Comp App (AT) (CH) (Ins) No. 231/2024	C.Muthu Vs CA Mahalingam Suresh Kumar, Liquidator of M/s. EasunReyrolle Ltd.	Mr.A Yogaraj	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Contempt Case (AT) No. 2/2022 in Comp App (AT) No. 365/2017	Shri Venkat Sudhakar Satthur Vs Dictasol (India) Private Limited & 10 Ors.	Mr. S Ram Babu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	TA No. 73/2021 (CA (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors Vs B. R. Jayaram & Anr.	Mr. SP Chokalingam	Mr. Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
8.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma-R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 270/2023 For Stay IA No. 838/2023 Urgent Hearing IA No. 837/2023	M. Shanmugham Promoter/ Suspended Director of the Corporate Debtor Vs Marappan Textiles Pvt. Ltd. & Anr.	Mr. Vidhya Shankar	Mr. Rahul Balaji- R2
10.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023 For Condone Delay IA No. 223/2024	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur-R1
11.	Comp App (AT) (CH) (Ins) No. 467/2023	Emgee Media Integrated Services Pvt. Ltd. Vs Vyjayanthi Televentures Pvt. Ltd.	Mr. TK Bhaskar	

12.	Comp App (AT) (CH) (Ins) No. 35/2024 For Stay IA No. 105/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Shri. Amier Hamsa Ali Abbas Rawther, Liquidator of M/s Floram Shoes (India) Pvt. Ltd.	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah
13.	Comp App (AT) (CH) (Ins) No. 88/2024 For Condone Delay IA No. 248/2024 For Stay IA No. 247/2024 To dispense with IA No. 249/2024	Mr. Ritesh Prakash Adatiya, RP of Navalmar Shipping (India) Pvt. Ltd. Vs Navalmaruk Services India Pvt. Ltd. & 2 Ors.	Mr. Abhijit Atur	Mr. Salim A Inamdar- R1 Ms. Amrita Jain- R3
14.	Comp App (AT) (CH) (Ins) No. 226/2024 For Stay IA No. 598/2024 For Exemption IA No. 599 & 600/2024	Shri Srinivasa Raju Gottumukkala Vs State Bank of India and 2 Ors.  <b>WITH</b>	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1
15.	Comp App (AT) (CH) (Ins) No. 227/2024 For Stay IA No. 602/2024 For Exemption IA No. 603 & 604/2024	YS Chowdhary Vs State Bank of India and 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju- R1

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6
17.	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023 For Direction IA No. 404/2024	Ashok Sachdev Vs Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh

18.	Comp. App (AT) (CH) (Ins) No. 294/2021 For Condone Delay IA No. 627/2021 For Exemption IA No. 626/2021	M.G. Mohan Kumar & 2 Ors Vs American Road Technologies & Solutions Pvt Ltd.	M/s Poovayya & Co Mr. Tejpal Singh Rathore	Mr. ML Sharma
19.	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors.	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
20.	Comp App (AT) (CH) (Ins) No. 80/2022 For Delay in refiling IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
21.	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr.S Sathyanarayanan
22.	Comp App (AT) (CH) (Ins) No. 126/2023 For Stay IA No. 427/2023	P A Ahammed Vs Dhanlaxmi Bank Ltd. & Anr	Mr. M Gireesh Kumar	Mr. PV Vinod- R1
23.	Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023	Gladys Malini, Suspended Director & Anr. Vs C.Ramasubramaniam Liquidator of M/s Effimax Engineers Pvt. Ltd.	Mr. V Ravikumar	Mr.S Sathiyarayanan
24.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No.1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt. Ltd Vs Asset Reconstruction Company (India) Ltd. & Anr.	Mr. Philip Mathew	Mr. PS Ganesh- R1

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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